

22

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 21.02.2018.

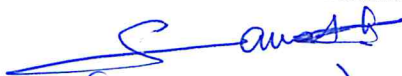
PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.35/BB/2017	-	For hearing & file written Submission	Rule-6 of IB	Ador Welding Ltd., Vs Hajee A.P. Bava & Company Construction Pvt. Ltd.

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER


REPRESENTATION TO WHOM

SIGNATURE

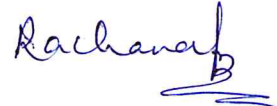
  
(SAMARTHA)

Petitioner




  
(RACHANA BHARADHWAJ.R.)  
8147319534

Respondent



**ORDER**

Counsel for Petitioner/Operational Creditor is present. Counsel for Corporate Debtor is also present. Counsel for Operational Creditor has filed written submissions. For hearing oral arguments if any as a last chance list it on 06/03/2018.

  
Member (T)

  
Member (J)